National Company Law Tribunal

Allahabad Bench

Allahabad

CP 91/(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016.

NAME OF THE COMPANY: Anuradha Aslam Ansari v Aslam Carpet Ltd. & Anr.

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No.

Name

Designation

Representation Signature

1. Anuradho Aslam (Plaintiff in person)

2.

Order dated 22.09.2016

CP No. 91(ND)/2015 Anuradha Aslam Ansari V. Aslam Carpet Ltd. & Anr.

At the request of petitioner in person, matter is ordered to be listed on 06.10.2016. The petitioner shall serve a notice on the respondents also to apprise them that the matter is transferred to this Bench. Both parties shall complete the pleadings and file two additional set of paper books on 06.10.2016.

List the matter on 06.10.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.09.2016